

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/214(KB)2023
IN
C.A.(CAA)/207(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	RANA UDYOG PVT.LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Mr. Pallab Samajdar, Adv.

FOR RD

Mr. Manish Chandel AD, RD, ER

O R D E R

1. At the request of Mr. Manish Chandal, AD, office of RD, ER two weeks time is granted for filing reply affidavit as a final opportunity.
2. Post this matter on **14.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**